CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH. NEW DELHI

D. A. 352 /1990

New Delhi, This the O6th Day of June 1994

Hon'ble Shri P.T. Thiruvengadam, Member (A)

- 1. Emmanuel percy s/o Late Mr. W.O. Balmukand
- 2. Smt. Rahil Wilson John (mother) House No.149(Type II) Minto Road, Complex New Delhi 110002.

(both of them are living at the above address).

Applicants

By None

Versus

- Director of Printing Government of India, New Delhi.
- Manager Government of India Press Minto Road New Delhi.
- Assistant Manager (Admn)
 Government of India Press
 Minto Road
 New Delhi.

Respondents

By Shri Madhav Paniker, Advocate

DRDER(oral)

Hon'bls Shri P.T. Thiruvengadam, Member (A)

1. This is an old case. The applicant is apparently not interested in prosecuting the case. Therefore the OA is dismissed for default.

No costs.

1. 1.20

(P.T.THIRUVENGADAM)
Member(A)

LCP